

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : NEW DELHI DISTRICT :
PATIALA HOUSE COURTS : NEW DELHI**

ORDER

In pursuance to order No. 18045-18110/Judl./Prin.D&SJ/NDD/2020 dated 23.11.2020, all the Ld. Judicial Officers holding their respective courts either physically or virtually through videoconferencing in the month of December, 2020 may call the staff of their courts concerned as per their requirement. Further, pursuant to this office order No. 15545-15595/D&SJ/NDD/2020 dated 29.10.2020, all the Branch Incharges are directed to call their staff as per the quantum of work in the month of December 2020.

It is again reiterated that all those officials who are not required to report for duty on any given day, shall not leave the station under any circumstances without the prior approval of competent authority. They would always be available on call and would be deemed to be on duty. Their concerned Presiding Officers / Branch Incharges may call upon them to report for duty as and when required.

If any official does not report for duty on any given day despite the direction of his/her concerned Presiding Officer(s)/Branch Incharge(s), then it is mandatory for the official concerned to submit the leave for that period mentioning the reason.

All the officials posted in New Delhi District, Patiala House Court are again directed to strictly adhere to the guidelines qua Covid-19 Pandemic viz. maintaining social distancing, wearing of masks, ensuring proper sanitization, etc.

Non compliance of these directions will be viewed seriously.

**DINESH KUMAR
SHARMA**

Digitally signed by DINESH
KUMAR SHARMA
Date: 2020.11.28 15:54:12 +0530

[Dinesh Kumar Sharma]

Principal District & Sessions Judge
New Delhi District
Patiala House Court, New Delhi

No. 18497-18576/Admn./Prin.D&SJ/NDD/2020

Dated: 28/11/2020

Copy forwarded for information :

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. All the Judicial Officers, New Delhi District, Patiala House Court, ND.
3. The Administrative Officer (J), New Delhi District, Patiala House Court, ND.
4. All the Branch Incharges, New Delhi District, Patiala House Court, ND.
5. The DDO, New Delhi District, Patiala House Court, ND.
6. PS to the undersigned.
7. Website Committee (Hindi & English), THC, with the request to upload the same.
8. The District System Administrator, NDD to upload the same.
9. The dealing Assistant, R&I Section, NDD to upload on LAYERS.
10. The Caretaker, New Delhi District, PHC, New Delhi.

**DINESH KUMAR
SHARMA**

Digitally signed by DINESH KUMAR
SHARMA
Date: 2020.11.28 15:54:34 +0530

[Principal District & Sessions Judge]

New Delhi District, Patiala House Court, ND